

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 1021
TO BE ANSWERED ON 08.02.2018**

Betting in Cricket

+1021. SHRI GOPAL SHETTY:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the number of betting incidents in One Day Cricket Series and Cricket Test matches that have come to the notice of the Government till date;**
- (b) whether the Government has conducted any investigation in this regard;**
- (c) if so, the outcome thereof and the details of the action taken against those found responsible;**
- (d) whether any nexus between bettors and the criminals has been found; and**
- (e) if so, the details thereof and the reaction of the Government thereto?**

**ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH
AFFAIRS AND SPORTS
(COL. RAJYAVARDHAN RATHORE (RETD.))**

(a) Madam, Board of Control for Cricket in India (BCCI) has informed that no case of betting has come to its notice since 2013, in One Day cricket series and Cricket Test matches. BCCI has its unit in place to ensure a betting free cricket. 0

(b) to (e) Do not arise.
